

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 464**

**TO BE ANSWERED ON THE 6<sup>TH</sup> FEBRUARY, 2024/ MAGHA 17, 1945 (SAKA)**

**CRIMES AGAINST WOMEN AND CHILDREN**

**464. SHRIMATI SUMALATHA AMBAREESH:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has any data regarding the crimes against women and children in Karnataka, if so, the details thereof, district-wise; and**

**(b) whether the Government has noticed that in cases of crime against women, FIRs are still being registered without the presence of female officers and if so, the details of steps taken to ensure presence of the female officer in all such situations?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI AJAY KUMAR MISHRA)**

**(a): National Crime Records Bureau (NCRB) compiles statistical data on crimes as reported to it by the States/UTs and publishes the same in its publication "Crime in India". The latest published report pertains to the year 2022. The district-wise Cases Registered under Crimes against Women & Children in Karnataka during 2022 are at Annexure.**

**(b): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibility of maintaining law and order, protection of life and property of the citizens including investigation and prosecution of crime against citizens including women**

**rest with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. However, Ministry of Home Affairs has issued advisories from time to time with a view to help the States/UTs to effectively deal with crimes against women and improve the representation of women in police forces, which are available at [www.mha.gov.in](http://www.mha.gov.in)**

**Further, with a view to make the Police Stations more women friendly and approachable, one-time financial assistance has been provided from Govt. of India to all States & UTs including Karnataka for setting up of Women Helpdesk in all police stations across all States/UTs. Essentially, woman police officers are deployed at these help desks to assist women and children who approach the police stations.**

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<b>Cases Registered under Crimes against Women &amp; Crimes against Children in the districts of Karnataka during 2022</b>			
<b>SL</b>	<b>Districts</b>	<b>Women</b>	<b>Children</b>
1	Bagalkot	318	123
2	Bengaluru City	3924	1578
3	Bengaluru District	709	376
4	Belagavi District	671	264
5	Ballari	273	102
6	Bidar	283	144
7	Vijayapura	404	156
8	Chikkaballapura	410	248
9	Chamarajnagar	270	116
10	Chikkamagaluru	448	219
11	Chitradurga	641	210
12	Dakshina Kannada	189	162
13	Davanagere	574	239
14	Dharwad	133	79
15	Gadag	137	72
16	Kalaburgi	334	134
17	Hassan	650	257
18	Haveri	338	146
19	Hubballi Dharwad City	217	86
20	K.G.F.	120	56
21	Kodagu	186	129
22	Kolar	333	152
23	Koppal	330	152
24	Mandya	610	275
25	Mangaluru City	237	148
26	Mysuru City	375	136
27	Mysuru District	596	306
28	Raichur	515	141
29	K.Railways	9	12
30	Ramanagara	605	239
31	Shimoga	816	355
32	Tumakuru	712	473
33	Udupi	231	110
34	Uttara Kannada	334	206
35	Yadgiri	233	85
36	Belagavi City	205	114
37	Kalaburgi City	186	87
38	Vijayanagara	257	101
	<b>Total</b>	<b>17813</b>	<b>7988</b>
Source: Crime in India			

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